

National Company Law Tribunal  
Allahabad Bench  
Allahabad

CP No. 107(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016.

NAME OF THE COMPANY: Shailja Krishna

Vs.

M/s Satori Global Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	VIRAM D. CHAUHAN	Adv.		V.D. Chauhan
2.	Raghu Mayas Adv.			Raghu

Order dated 04.10.2016

CP No. 107(ND)/2013 Shailja Krishna Vs. M/s Satori  
Global Ltd. & Ors.

Application in question about the maintainability was found defective by the Registry and ordered to be returned. Learned Counsel for the petitioner requested time for reconstruction of his record. For final hearing ordered to be listed on 2<sup>nd</sup> Nov. 2016.

List the matter on 02.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 04.10.2016